

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : The Karur Vaysya Bank
Vs
Karur KCP Packagings Ltd.

MAIN PETITION NUMBER : CP(IB)/1275(CHE)/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1169(CHE)/2024, IA(IBC)/510(CHE)/2024, IA(IBC)/511(CHE)/2024,
IA(IBC)/512(CHE)/2024, IA(IBC)/513(CHE)/2024, IA(IBC)/514(CHE)/2024

ORDER

Present: Shri. Avinash Krishnan Ravi, Ld. Counsel the Liquidator.
Shri. Dwarakanath, Ld. Counsel for the Respondent.

At request, list these applications on **25.06.2024** along with connected applications.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs